

BENCH-I


NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.99/2014  
IA. No.191/KB/2017  
IA. No.318/KB/2017


Present: Hon'ble Member (J), Shri Jinan K.R.

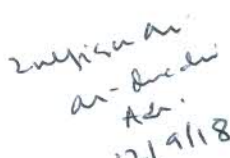
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Naveen Bansal. -Versus- I. Log Ports Pvt. Ltd. & Ors		
Under Section	397/399		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. P. K. Dutt Adv.	}	for R (18) SEPM	 12/09/18
2. S. K. Dutt Adv.			
3. Syamantak Banerjee Adv.			

Mr. Kuldip Mallik, Adv.	}	For the Petitioner.	 12/9/18.
Ms. Rituparna Chatterjee, Adv.			
Mr. Rajasree Dutta, Adv.			

1. Anisban Ray, Adv	}	For Respondent no. 5 SREI.	 12.9.18
2. Shounak Mitra, Adv			
3. Amrita Pandey, Adv			

1. MR. Ratnakar Banerjee (Sr. Adv)	}	For the Respondent no. 1, 2, 8, 9, 10	 12/9/18
2. MR. D. N. Sharma (Adv)			
3. MR. Shounak Mitra (Adv)			
4. MR. Zulfikar Ali M-Bader (Adv)			

P.T.O.

## ORDER

Ld. Counsel for the petitioner and respondent nos. 1, 2, 5, 8, 9, 10 and 18 is present.

Ld. Counsel appearing for the applicant in I.A. No. 318/KB/2017 sought leave to file rejoinder. Leave is granted. To be filed within three weeks by serving copy of the rejoinder to the opposite party(ies).

List the I.A. No. 318/KB/2017 along with C.P. No. 99/KB/2014 on 05/11/2018.

Sd

(Jinan K.R.)  
Member (J)